

FIR No.749/14
PS Punjabi Bagh

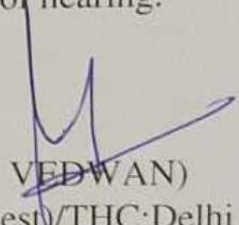
10.08.2020

An application for release the original FDR of Rs.10,000/- received on official email ID.

Present: Ld. APP for the State.
Perused.

It is mentioned in the application that accused Ravi in the present case has been expired. Copy of death certificate is also annexed. In these circumstances, let the death factum of accused Ravi be verified through IO / SHO concerned and report be filed on the next date of hearing.

Be put up on 26.08.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
10.08.2020

Laxmi Vs Rakesh Manik Aggarwal

07-08-2020

Present: Ld APP for the State.
Ms Kanika Aggarwal, Learned Trainee Judge has also joined.
Ld Counsel for the complainant is connected through Cisco Webex

Meeting App.

A complaint has been filed by the Laxmi against her husband for torturing, harassment, threatening and giving life threat and remarriage, dowry articles from the complainant has been received through email id of the Ld Counsel.

As per the noting dated 30-07-2020 under the signature of SHO, Paschim Vihar the present complaint has already been transferred to Police Station Punjabi Bagh. It is submitted by the Ld Counsel for the complainant that despite his repeated attempts no action has been taken on his complaint. It is also submitted that complainant has suffered alot as she has been turned out of her matrimonial house and is now living at her parental house. It is also submitted that the complainant is running pillar to post for getting registered her complaint but she has been asked to go from one police station to the other police station.

In these circumstances, keeping in view the over all submissions let status report be called from the police station Punjabi Bagh in terms of observations made by the SHO PS Paschim Vihar for 14-08-2020.

(Manu Vedwan)

MM: West District: THC/Delhi

07-08-2020

Issued
10.08.20

FIR No.0142/20
u/s 394/365/34 IPC
PS Punjabi Bagh

10.08.2020

An application for seeking permission to sell the vehicle Wagon R bearing registration no.DL4C AY 1913 is moved by applicant Priyanka Mittal.

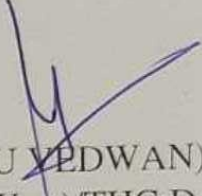
Present: Ld. APP for the State.

Ld. Counsel for applicant is present through electronic mode.

Perused. Let accused be notified through IO for the next date of

hearing.

Be put up on 27.08.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
10.08.2020